


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 14.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 2666/15, & 1678/15, 5162/15 & 4418/15	U.P. Gaur	V.R. Bajwa
3	Smt. Kamala Jain, Advocate	S.B. Cr. Misc. Bail Application No. 14262/15 Prabhat Kawariya Vs. State	Deepak Chauhan	Manoj Ojhla
4	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Petition No. 4884/15 Amar Saxena Vs. State	Satish Khandal	R.B. Mathur
5	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Bail Application No.15620 Abhishek Vs. State	Veyankatesh Garg	
6	Sh. Ashwani Chobisa , Advocate	S.B. Cri. Revision Petition No. 1057/14 Santosh Bai Vs. State	Anuroop Singhi	G.S. Gautam
7	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 52/16 Amit Garg Vs. State	Vivek Goyal	Usha Gupta
8	Sh.P.K. Kasliwal, Advocate	S.B. Civil Tranfer Application No. 24/15 Smt. Rashmi Runwal Vs. Sh. Vikas Tailor	Rahul Agarwal	Sudesh Bansal
9	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 6457/15 Pradeep Nagpal Vs. State	H.C. Ganeshia	Madhav Mitra
10	Sh. Pankaj Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 2128/16 Dr. Manish Saxena Vs. State	D.K. Shrivastav	Karmeer Singh

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)